NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rehal Churikosknen

O. and to

Bhl

B. Carthilyan

Respondent

R.W

<u>ORDER</u>

Counsels for both the parties are present. It appears that the Corporate Debtor is not willing to make payment as per the schedule filed. It is on record that three cheques issued by the Corporate Debtor have been dishonoured. Counsel for the Corporate Debtor is not able to make any firm statement with regard to the payment of the outstanding debt. Matter is posted for arguments on the original application. Put up on 20.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)